

MR. SPEAKER: The result* of the Division is: Ayes 19; Noes 140.

The motion was negatived.

MR. SPEAKER: I will now put the demand to the vote of the House.

The question is:

"That the respective sums not exceeding the amounts shown in the fourth column of the order paper, be granted to the President, to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1969, in respect of the heads of demands entered in the second column thereof against Demands Nos. 13 and 14 relating to the Ministry of External Affairs."

The motion was adopted.

[The motions for Demands for Grants which were adopted by the Lok Sabha, are reproduced below—Ed.]

Demand No. 13—External Affairs

"That a sum not exceeding Rs. 14,94,31,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1969 in respect of 'External Affairs'.

Demand No 14—Other Revenue Expenditure of the Ministry of External Affairs

"That a sum not exceeding Rs. 16, 71, 13,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1969 in respect

*The following Members also recorded their votes:—
AYES:—Shri K. P. Singh Dev
NOES:—Shri Surendra Palsingh, Prakash Puri,

of Other Revenue Expenditure of the Ministry of External Affairs.'

MR. SPEAKER: We will take up the non-official business now.

16.5 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

MR. DEPUTY-SPEAKER: Mr. Devgun.

16.05½ hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TWENTY-SIXTH REPORT

श्री हरदयाल देवगुण (पूर्व दिरली) : मैं निम्नलिखित प्रस्ताव करता हूँ : "कि यह सभा गैर-सरकारी सदस्यों के विधेयकों तथा संकल्पों सम्बन्धी समिति के 26 वें प्रतिवेदन से, जो 3 अप्रैल, 1968 को सभा में पेश किया गया था, सहमत है ।"

MR. DEPUTY-SPEAKER: The question is:

"That this House agrees with the Twenty-sixth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 3rd April, 1968."

The motion was adopted.

16.06 hrs.

RESOLUTION RE: QUITTING THE COMMONWEALTH—Contd.

MR. DEPUTY-SPEAKER: We will now take up further discussion of the Resolution moved by Shri George Fernandes about quitting the Commonwealth. Only 17 minutes are left.

rded their votes:—
 Shri Manikya Bhadur and Dr. Surya